

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 45/RP/2016
in
Petition No. 271/GT/2014

Coram:
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Date of Hearing: 5.10.2016
Date of Order : 6.10.2016

In the matter of

Review of Commission's order dated 27.7.2016 in Petition No. 271/GT/2014 regarding revision of tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period from 1.4.2009 to 31.3.2014.

And in the matter of

NTPC Ltd
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110003)

.....Petitioner

Vs

1. West Bengal State Electricity Distribution Company Limited
Vidyut Bhawan, Block-DJ,
Sector-II, Salt Lake City
Kolkata – 700 091

2. Bihar State Power Holding Company Limited
(erstwhile Bihar State Electricity Board)
Vidyut Bhawan, Bailey Road
Patna – 800 001

3. Jharkhand State Electricity Board,
Engineering Building,
HEC, Dhurwa, Ranchi – 834004

4. GRIDCO Limited
24, Janpath,
Bhubaneswar – 751007

5. Damodar Valley Corporation
DVC Towers, VIP Road
Kolkata-700054



6. Power Department
Govt. of Sikkim, Kazi Road,
Gangtok, Sikkim-737101
7. Union Territory of Pondicherry
Electricity Department
58, Subhash Chandra Bose Salai
Pondicherry – 605001
8. Tamil Nadu Generation and Distribution Corporation Limited
NPKRP Maaligail
800, Anna Salai
Chennai – 600002
9. Madhya Pradesh Power Trading Ltd.
Shakti Bhawan, Vidyut Nagar
Jabalpur – 482008
10. Maharashtra State Electricity Distribution Company Limited
'Prakashgard', Bandra(East)
Mumbai-400 051
11. Gujarat Urja Vikas Nigam Limited
Sardar Patel Vidyut Bhawan
Race Course, Baroda – 390007
12. Uttar Pradesh Power Corp. Limited
Shakti Bhawan
14, Ashok Marg
Lucknow – 226001
13. Power Development Department (J&K)
Govt. of J&K Secretariat,
Srinagar
14. Power Department
Union Territory of Chandigarh
Addl. Office Building
Sector-9D, Chandigarh
15. BSES Rajdhani Power Ltd.
BSES Bhawan, Nehru Place
New Delhi-110019
16. BSES Yamuna Power Ltd.
Shakti Kiran Bldg., Karkardooma
Delhi
17. Tata Power Delhi Distribution Co. Ltd.
NDPL House
Hudson Lane, Kingsway Camp
Delhi-110009



18. Electricity Department
Administration of Dadra and Nagar Haveli (DNH)
Silvassa, via VAPI

19. Electricity Department
Administration of Daman & Diu (DD)
Daman-396 210

...Respondents

Parties present:

For Petitioner: Shri Ajay Dua, NTPC
Shri Sukhjindar Singh, NTPC
Shri T.Vinodh Kumar, NTPC

For Respondents: None

Interim Order

This application has been made by the petitioner, NTPC, for review of order dated 27.7.2016 in Petition No. 271/GT/2014, whereby the Commission had revised the tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period from 1.4.2009 to 31.3.2014 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

2. Aggrieved by the said order dated 27.7.2016, the representative of the petitioner submitted that there are certain errors apparent on the face of the order and sought review on the following issues

- (i) *Allowing full capitalization of the 3rd locomotive at ₹1021.96 lakh from 2011-12;*
- (ii) *Correction in additional capitalisation on account of double deduction of ₹48.56 lakh toward 3rd locomotive depreciation; and*
- (iii) *Depreciation calculation not matching.*

3. Heard the representative of the petitioner on 'admission'. Admit and issue notice to the respondents.

4. The petitioner is directed to serve the copy of the review petition along with this order on the respondents by 10.10.2016. The respondents shall file their replies by 17.10.2016, with copy to the petitioner, who shall file its rejoinder, if any, by 21.10.2016.



5. The petition shall be listed for hearing on **24.10.2016**. The parties shall ensure the completion of the pleadings within the due date mentioned and no extension of time shall be granted for any reason.

-Sd/-
(Dr. M.K.Iyer)
Member

-Sd/-
(A. S. Bakshi)
Member

